

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 71/2005 (ARGUMENTS)		PADMARAJA IAH Vs S.R. ADHIRAJAIAH	B.P.MAHENDRA JWALAKUMAR
2	ECA 7/2014 (ARGUMENTS)		Mansoor Pasha Vs Sabihakhanum	K.H. DYANANDA
3	R.A. 63/2015 (ARGUMENTS) IA/1/2015		Gowramma Vs Neelamma	B.R. Rangaswamy
4	R.A. 59/2016 (ARGUMENTS)		G.R. Gangaswamaiah Vs Gangamma	D. SathyaNarayana Odeyar
5	M.A. 19/2016 (ARGUMENTS)		Narasimhaiah Vs Venkatesha	B.R. Rangaswamy
6	R.A. 66/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Honnamma Vs Akkamamma dead by LRs	N Nanjunda Swamy
7	R.A. 73/2016 (ARGUMENTS) IA/1/2016		H. G. Krishnashetty Vs H. K. Indumathi	Abdul Kareem Parvez
8	M.A. 9/2019 (ARGUMENTS)		Puttaramaiah Vs B.R. Ravi	H.B. Yogeesh
9	R.A. 23/2020 (FIRST HEARING)		Hayath bi Vs Shaik Mohiddin	Abdul Kareem Parvez
10	R.A. 57/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Shivalingaiah Vs Lingegowda	Venkatesh
11	O.S. 12/2010 (JUDGEMENT)		V.NIKHIL GOWDA Vs V.VENKATESH	KRISHNA RAJ
12	M.V.C. 302/2014 (JUDGEMENT)		ZYDULLAKHAN Vs M. SADASHIVA RAO	
13	ECA 1/2014 (JUDGEMENT)		Kalavathi Vs R. Srinivasa	V. Narendra
14	O.S. 39/2015 (JUDGEMENT) IA/1/2015		Venkatappa alias Venkataiah Vs Karee Hanumaiah	C.H. Srinivasa
15	O.S. 12/2011 (ORDERS)		PREETHI SAGAR Vs KASHIGOWDA	K.N. SIDDEGOWDA B R RANGASWAMY
16	EX 36/2015 (ORDERS)		Pyarejan alias Khareemkhan Vs Sri.Syed Rafiq	M.Guddappa

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17	O.S. 10/2016 (ORDERS) IA/1/2016		C.S. Nanjundaiah Vs B.S.Srinivas	Nagaiah
11.00 AM to 02.00PM				
18	FDP 11/2006 (NOTICE)		Kempamma Vs Nanjappa	
19	O.S. 4/2010 (NOTICE)		K.G. RAMESH Vs LAKSHMAMMA	C.S.CHANDRASHEKAR B.N.NAGARAJU
20	O.S. 10/2010 (NOTICE)		GANGAMMA Vs THIMMAIAH	S.R.RAMAKRISHNAIAH
21	M.V.C. 36/2013 (NOTICE)		MAMGAMMA Vs MANAGING PATNER	K N A
22	L.A.C. 177/2015 (NOTICE)		Boramma Vs Asst. Commissioner, LAO	
23	L.A.C. 178/2015 (NOTICE)		Kariyappa Vs Asst. Commissioner, LAO	
24	O.S. 5/2017 (NOTICE)		Thimmamma Vs Rangamma	A.R.Rangaswamy
25	EX 15/2017 (NOTICE)		J.C. Gangakalasaiah dead by LRs Vs Venkatamma	A.R.Rangaswamy
26	O.S. 54/2020 (NOTICE) IA/1/2020		Ramachandraiah S.P. Vs Lokesh	M.Guddappa
27	O.S. 76/2020 (NOTICE)		Narayanawamy B. Vs Manjunatha N.	Venkatesh
28	M.A. 10/2020 (NOTICE)		Kariyappa Vs Chikkathayamma	K.M.Thimmappa
29	O.S. 116/2007 (HEARING)		KHALANDAR Vs NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
30	O.S. 117/2007 (HEARING)		ABIB KHAN Vs NASEEMA KHANUM	S.R.RAMAKRISHNAIAH A.R. RANGASWAMY
31	FDP 5/2010 (HEARING)		T.S. NARAYANASWAMY Vs GOWRAMMA	B.G.RAMACHANDRAPRASAD ARAVIND.H.S
32	O.S. 19/2009 (EVIDENCE)		NANJEGOWDA Vs JAYAMMA	S.U.SINGRIGOWDA B.K. VENKATAKRISHNA RAO

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33	L.A.C. 89/2010 (EVIDENCE)		SIDDASHETTY Vs THE SPECIAL LAND ACQUISITION OFFICER	
34	O.S. 24/2013 (EVIDENCE)		JAYAMMA Vs LAKSHMAMMA	JAYARAJ GOWDA .M. N.
35	O.S. 26/2013 (EVIDENCE)		LAKSHMIDEVAMMA Vs CHANNAMMA	N.C.NARAYANA
36	O.S. 12/2014 (EVIDENCE)		C.V. SRINIVAS Vs SHARADAMMA K.C.	
CROSS EXAMINATION OF PW				
37	M.V.C. 858/2014 (EVIDENCE)		ISMAIL KHAN Vs PRADEEP	
Cases listed below are adjourned due to Covid 19				
38	O.S. 96/2020 (SUMMONS) IA/1/2020 IA/2/2020	30-11-2020 (02.45 PM to 05.45PM)	Smt. Jayamma aliyas Beemibai Vs Smt. Ramibai	Mahadevariah.M
39	M.V.C. 475/2012 (NOTICE)	30-11-2020 (02.45 PM to 05.45PM)	NAGABHUSHANA Vs MANJUNATHA D.C.	K.H. DYANANDA
40	M.V.C. 480/2012 (NOTICE)	30-11-2020 (02.45 PM to 05.45PM)	G S KUSUMA Vs MANJUNATHA D C	K.H. DYANANDA
41	M.V.C. 657/2019 (EVIDENCE)	30-11-2020 (02.45 PM to 05.45PM)	Kapanaiah Vs Thyagaraju.C.B	Lokesha.M
42	M.V.C. 481/2012 (NOTICE)	30-11-2020 (11.00 AM to 02.00PM)	B C RAMAMANI Vs MANJUNATHA D C	K.H. DYANANDA
43	M.C. 46/2014 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	H.T.VENKATESH Vs SMT.H.K.KAMALA	ABDUL KAREEM PERVEEZ
44	O.S. 66/2015 (EVIDENCE) IA/2/2015 IA/1/2015	30-11-2020 (11.00 AM to 02.00PM)	C. Narayanagowda Vs Lakshamma	V. Narendra
45	L.A.C. 258/2016 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	Assistant Commissioner Vs Shankaraiah	
46	L.A.C. 271/2016 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	Lakshman alias Lakshmanagowda Vs Special Land Acquisition officer.	
47	L.A.C. 405/2016 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	Nanjegowda Vs Assistant Commisioner	

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48	M.V.C. 215/2017 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	G. Suresh Vs H.Charitha Kumar	Asma Kouser
49	M.V.C. 345/2017 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	Muniswamaiah T.K. Vs Nagaiah B.C.	Chandregowda
50	M.V.C. 1085/2019 (EVIDENCE)	30-11-2020 (11.00 AM to 02.00PM)	Moheeb Pasha Vs Shankare gowda.M.G	Nizam Pasha
51	O.S. 61/2020 (SUMMONS) IA/1/2020 IA/2/2020	30-11-2020	Mahesha P.B. Vs Hanumanthaiah	Chandrashekar C.S.
52	O.S. 82/2020 (SUMMONS)	30-11-2020	State Bank of India Vs Shivakumar H.L.	N. Suresh
53	O.S. 113/2020 (SUMMONS) IA/1/2020	30-11-2020	Revamma Vs Ganganna	T.V.Krishnamurthy
54	O.S. 115/2020 (SUMMONS) IA/1/2020	30-11-2020	Ayub Khan Vs Thajmulla Pasha	Y.R.Harsha
55	M.V.C. 482/2012 (NOTICE)	30-11-2020	RAMYA Vs MANJUNATH D C	K.H. DYANANDA
56	M.V.C. 483/2012 (NOTICE)	30-11-2020	SANJEEV RAO Vs MANJUNATHA D C	K.H. DYANANDA
57	M.V.C. 484/2012 (NOTICE)	30-11-2020	GIRISH Vs MANJUNATHA D C	K.H. DYANANDA
58	M.V.C. 485/2012 (NOTICE)	30-11-2020	SUMA Vs MANJUNATHA D C	K.H. DYANANDA
59	M.V.C. 848/2012 (NOTICE)	30-11-2020	RAVIKUMAR Vs HEMANTHARAJ K.	K.H. DYANANDA
60	O.S. 38/2012 (NOTICE)	30-11-2020	SATHYAMMA Vs SOWBHAGYAMMA	S.R.NAGARAJA M R NATESH KUMAR
61	FDP 6/2012 (NOTICE)	30-11-2020	MANGALA GOWRI Vs BASAVARAJU	B.K. VENKATAKRISHNA RAO
62	O.S. 11/2013 (NOTICE)	30-11-2020	SHANTHAMMA Vs HUCHAMMA	L.V.VIJAYAKUMAR
63	R.A. 43/2013 (NOTICE)	30-11-2020	JAYAMMA Vs HANUMAKKA	K.G. CHANDRANNA
64	M.V.C. 1390/2014 (NOTICE)	30-11-2020	Renukaprashada Vs A.T Reji	

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65	M.V.C. 233/2015 (NOTICE)	30-11-2020	Dr. K Jagadish Vs Syed Noorulla	
66	M.V.C. 610/2015 (NOTICE)	30-11-2020	Mannan Vs Rigvan	
67	L.A.C. 229/2015 (NOTICE)	30-11-2020	R.V.Narasegowda Vs SLAO	Radhakrishna
68	EX 23/2018 (NOTICE) IA/1/2018	30-11-2020	M Nagaraju Vs Naarasigaiah dead by his LRs	H.C. Pani
69	O.S. 68/2019 (NOTICE)	30-11-2020	Smt. Gangaboramma Vs Smt. Huchamma	G.S. Narayana
70	O.S. 49/2020 (NOTICE) IA/1/2020 IA/2/2020	30-11-2020	Yashodha Vs Kamma	Gundappa M.G.
71	M.C. 13/2020 (NOTICE)	30-11-2020	Chitrashree alias Madhu Vs Chaluvangaiah alias Kumar	B.R. Rangaswamy
72	O.S. 95/2020 (NOTICE)	30-11-2020	Lakshamma Vs V.Narayan	H.K.Nanjegowda
73	O.S. 30/2016 (EVIDENCE) IA/2/2016 IA/1/2016	30-11-2020	N Nagendra Vs Jayamma	M.Guddappa
74	M.V.C. 1042/2016 (EVIDENCE)	30-11-2020	Chandrappa Vs Ganganna	chandregowda
75	O.S. 84/2017 (EVIDENCE)	30-11-2020	K.G.Gangadara Vs Jybunnisa	K.L.Lokesh
76	O.S. 3/2018 (EVIDENCE)	30-11-2020	T.H.Nanjappa Vs Hanumaiah alias Dodda Hudugaiah	B.K.Venkatakrishna Rao
77	M.C. 52/2018 (EVIDENCE)	30-11-2020	Smt.RAMESH Vs yogeetha	D. Danalashmi
78	M.C. 58/2018 (EVIDENCE)	30-11-2020	Varadaraju G.C Vs Roja A.S alias Ramya	G.P.Shivaprasad
79	O.S. 20/2019 (EVIDENCE)	30-11-2020	H.Marishyamayya Vs Chikamma	Naveeda Sulthana
80	M.C. 8/2019 (EVIDENCE)	30-11-2020	Vinay Kumar K.R alias Surya Vs Jyothisree alias Krupa S N	H.C. Pani

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81	M.V.C. 656/2019 (EVIDENCE)	30-11-2020	Chikka Ramaiah @ Chikkaramanna Vs Thyagaraju.C.C	Lokesh.M
82	R.A. 2/2017 (ARGUMENTS) IA/1/2017	30-11-2020	Bharathi Vs Siddaveeramma	Chandrashekar C.S.
83	M.A. 17/2017 (ARGUMENTS)	30-11-2020	Ramesh Vs B.K. Narayanamurthy	B.R. Rangaswamy
84	R.A. 41/2017 (ARGUMENTS) IA/2/2017 IA/1/2017	30-11-2020	The President, Sri Gopalaiah Vs Syed Mahathas Shaw Khadri	M Manjunatha
85	R.A. 16/2018 (ARGUMENTS) IA/1/2018	30-11-2020	B.C. Ramesh Vs Lakkanna	B.R.Rangaswamy
86	M.A. 17/2018 (ARGUMENTS)	30-11-2020	Krishnappa Vs Thimmegowda	A.R.Rangaswamy
87	R.A. 34/2019 (ARGUMENTS)	30-11-2020	Kadaiah Vs Muzahid Pasha	A.R.Rangaswamy
88	M.A. 11/2019 (ARGUMENTS) IA/1/2019	30-11-2020	Motaiah alias Kariyanna Vs B.M. Boraiah	M.Guddappa
89	M.A. 5/2020 (ARGUMENTS) IA/1/2020	30-11-2020	Venkatesh H.T. Vs Gangahonnaiah	Govindaraja T.

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<u>02.45 PM to 05.45PM</u>				
1	P.C.R. 4/2019 (NOTICE)		Mohammed Iqbal Shariff Vs K.V. Ashraf Hussain	A.P.P
2	C.C. 68/2020 (CUSTODY MATTERS)		Kunigal Police Station Vs Shivaprasad S.	App
3	C.C. 72/2020 (ORDERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
Cases listed below are adjourned due to Covid 19				
4	C.C. 322/2006 (HEARING)	30-11-2020 (02.45 PM to 05.45PM)	APS Vs Y.M. SIDDALINGAMURTHY	
5	P.C.R. 9/2014 (EVIDENCE)	01-12-2020 (11.00 AM to 02.00PM)	B.H.LAKSHMANA Vs MANJUNATH	M.GUDDAPPA
6	P.C.R. 4/2018 (SUMMONS)	02-12-2020	Anil G.K. Vs Smt. Sheela K Shankar	Lakshmana
7	P.C.R. 20/2018 (SUMMONS)	02-12-2020	Smt. B.R.premalatha Vs Smt. Sudha.R	K.H.Dayananda
8	C.C. 549/2012 (NOTICE)	02-12-2020	KUNIGAL P.S Vs NABEER RASOOL T.S	K.NISAR AHAMED
9	P.C.R. 50/2012 (NOTICE)	02-12-2020	C.K.NARAYANAPPA Vs B.SRINIVASA @ SIDDAPPA	M.GUDDAPPA
10	C.C. 65/2013 (NOTICE)	02-12-2020	AMRUTHUR POLICE STATION Vs ASHWATH	

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 443/2019 (SUMMONS)		M D Mahesh Vs Lakshamma	K.M. Thimmappa
AMENDMENT				
2	O.S. 79/2020 (SUMMONS)		Jayamma Vs Pushpalatha	G Manjunath
3	O.S. 345/2020 (SUMMONS) IA/1/2020		Govindaiah Vs Byatarangaiah	C L vasanth kumar
SS TO DEFT. BY RPAD				
4	O.S. 193/2020 (SUMMONS) IA/1/2020		Thimmamma Vs Honnamma	K.N. Siddegowda
SS TO DEFT. BY -SERVICE				
5	O.S. 205/2020 (SUMMONS) IA/1/2020		Mahamed Anif Sab Vs Raziya Bi	Mumtaz Ahamed
6	O.S. 285/2020 (SUMMONS) IA/1/2020 IA/2/2020		Hemavathi Vs Jayamma	P V Shivakumar
7	O.S. 349/2020 (SUMMONS) IA/1/2020		Manjula Vs Narasamma	N.R. Rajashekar
8	O.S. 351/2020 (SUMMONS) IA/1/2020		Bhagyamma Vs Girijamma	B.R. Rangaswamy
9	EX 29/2014 (NOTICE)		RAMAKRISHNA Vs JAYARAMA	DHANLAKSHMI
10	O.S. 407/2020 (HEARING) IA/1/2020		Kalamamma Vs N Srinivasa	Shilpa C
ARGUMENTS BY ADV. DEFTS.				
11	O.S. 59/2018 (ARGUMENTS)		Lakshamma Vs Vasanthamma aliyas Honnamma	K.N. Ramachandraiah
12	EX 22/2017 (ORDERS)		Govindaiah Vs Thimmaiah	Naveeda Sulthana
<u>11.00 AM to 02.00PM</u>				
13	O.S. 191/2015 (SUMMONS) IA/1/2015		Ramesha Vs B.T.Parthwarthi	B.R. Rangaswamy
STEPS				
14	O.S. 129/2012 (SUMMONS)		ANUSUYAMMA Vs KOTAMMA	B.G.RAMACHANDRAPRASAD K.N. RAMACHANDRAIAH

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15	O.S. 39/2013 (HEARING)		CHANNA Vs KUMARA	K.N. RAMACHANDRAIAH
16	EX 40/2017 (HEARING)		Secretary Janatha Credit Co- Operative Ltd. Vs B.N. Ramakrishna	D. SathyaNarayana Odeyar
17	O.S. 501/2019 (HEARING) IA/1/2019		Honnamma Vs Masthamma	Shivanna
18	O.S. 13/2013 (EVIDENCE)		LAKSHMAMMA Vs MARIYAMMA	CHIKKEGOWDA
CROSS EXAMINATION OF PW				
19	O.S. 383/2012 (EVIDENCE)		HONNAMMA Vs KALYANAMMA	N.R. RAJASHEKAR M.GUDDAPPA
FURTHER EVIDENCE FOR DEFND				
20	O.S. 567/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Suresh Vs S.N. Narayana	A.R.Rangaswamy
PLNTF EVIDENCE				
21	O.S. 119/2009 (EVIDENCE)		G. THIMMAIAH. Vs SMT. GIRIYAMMA.	B.R. BASAVARAJU MUMTAZ AHAMED
22	O.S. 215/2012 (EVIDENCE)		M.K. SHIVANNA Vs B.K. GANGADHARAI AH.	K.N. RAMACHANDRAIAH A.R. RANGASWAMY
23	O.S. 133/2013 (EVIDENCE)		SMT. SAJEEDA BEGUM Vs SMT. SABEERA BEGAUM	
24	O.S. 211/2016 (DEFENCE EVIDENCE) IA/1/2016		G.R.Srinivasa Vs Lakshamma	Srinivas G.V.
Cases listed below are adjourned due to Covid 19				
25	O.S. 281/2015 (SUMMONS) IA/1/2015	19-01-2021	Zaibunnisa Vs Noorjan	Abdul Kareem Parvez
26	O.S. 159/2017 (SUMMONS) IA/1/2017	19-01-2021	T.Shobha Vs T.Shivashankar	K.N. Siddegowda
27	O.S. 227/2017 (SUMMONS) IA/1/2017 IA/2/2017	19-01-2021	U.J.Sindhushree Vs U.A Jagdeesha	G.R. Kalpana
28	O.S. 267/2017 (SUMMONS) IA/1/2017	19-01-2021	Jayamma Vs Rangaiah aliyas Mariyappa	B.R. Rangaswamy
29	O.S. 385/2018 (SUMMONS) IA/1/2018	19-01-2021	Lakshmidevamma aliyas Kumari Vs Mangamma	K.S. Harish

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30	O.S. 99/2019 (SUMMONS) IA/1/2019	19-01-2021	T. Chethana Vs Chikkamma	N.R. Rajashekar
31	EX 26/2019 (SUMMONS)	19-01-2021	T M Shankar Vs G Chitrakala	Y.R Harsha
32	O.S. 323/2019 (SUMMONS) IA/1/2019	19-01-2021	Dasappa Vs Mariyamma	B.R. Rangaswamy
33	O.S. 337/2019 (SUMMONS) IA/1/2019	19-01-2021	Vajragiraiiah alias M G Vajragirigowda Vs Gundanna	B.G. Ramachandra Prasad
34	O.S. 391/2019 (SUMMONS) IA/1/2019	19-01-2021	Venkatamma Vs Gangarajamma	B G Mahadeva
35	O.S. 373/2014 (NOTICE) IA/1/2014	19-01-2021	RANGAIAH Vs G.R. RAMEGOWDA	A.R. RANGASWAMY
36	FDP 2/2015 (NOTICE)	19-01-2021	Girijamma Vs Nataraja	T.M Shankar
37	EX 39/2015 (NOTICE)	19-01-2021	A.R. Lakshminarayana Vs K.L.Ramanna	Mumtaz Ahamed
38	O.S. 435/2017 (NOTICE) IA/1/2017 IA/2/2017	19-01-2021	Jayaramabovi Vs Gangabovi	Chandrashekar C.S.
39	FDP 5/2018 (NOTICE)	19-01-2021	Paravathamma Vs Paravathamma	Chikkegowda. C
40	FDP 3/2019 (NOTICE)	19-01-2021	Indramma Vs Murthy	G.R. Kalpana
41	EX 1/2020 (NOTICE)	19-01-2021	M V Govindappa Vs Eranna	B.R. Rangaswamy
42	EX 8/2020 (NOTICE)	19-01-2021	Hussain BI Vs K Muntaj	Manjunatha B.G
43	EX 20/2020 (NOTICE)	19-01-2021	V B Rangappa Vs Rangaswamaiah	Chandre Gowda
44	Misc 12/2017 (HEARING) IA/2/2017 IA/1/2017	19-01-2021	Gangamma Vs M.R.Shivanna	Shilpa C

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1	C.C. 470/2018 (HEARING)		Rangegowda H.R Vs Shivalingaiah	Harish H.G
2	C.C. 375/2018 (ARGUMENTS)		T.K. Nagaswroop Vs Manjunath B.	B.G. Ramachandra Prasad
<u>11.00 AM to 02.00PM</u>				
3	CrI.Misc. 217/2020 (NOTICE)		Riyaz Vs The Tahasildar	Doddaiah K.H
4	C.C. 1276/2017 (EVIDENCE)		Hanumegowda D.N Vs Yogeesha G.	M.Guddappa
CROSS EXAMINATION OF PW				
5	C.C. 726/2018 (EVIDENCE)		Kaveri Grameena Bank Vs E.M.Krishnamurthy	Lakshman Shetty
6	C.C. 123/2019 (EVIDENCE)		Kunigal Police Station Vs Siddegowda B M	A.P.P
7	C.C. 1173/2017 (DEFENCE EVIDENCE)		Gangadharaiah Vs Yogeesha G	M.Guddappa
Cases listed below are adjourned due to Covid 19				
8	CrI.Misc. 214/2020 (NOTICE)	19-01-2021	Nagalingaiah Vs The Tahasildar	Lokesh K.R
9	C.C. 1269/2019 (FOR HBC)	19-01-2021	Kunigal Police Station Vs Gangaiah	APP
10	CrI.Misc. 49/2020 (HEARING)	19-01-2021	Sumoto by court Vs Giriappa	A.P.P
11	P.C.R. 143/2020 (HEARING)	19-01-2021	Ashwathaiah Vs Manju Mahesh	B.R. Rangaswamy
12	C.C. 255/2016 (APPEARANCE OF ACCUSED)	19-01-2021	Ramakrishnaiah Vs Fyroj	D. Danalashmi
13	C.C. 427/2016 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal P.S. Vs Raju K.	

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PRL. CIVIL JUDGE (JR. DN.) & JMFC

Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 529/2016 (APPEARANCE OF ACCUSED)	19-01-2021	KUNIGAL P.S. Vs Girish	
15	C.C. 961/2016 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Vs Kumaraswamy K.N	
16	C.C. 1308/2016 (APPEARANCE OF ACCUSED)	19-01-2021	Yogeesh C.K. Vs K.C.Renukamma	L.V. Vijayakumar
17	C.C. 1350/2016 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal police Vs Jayaramu	
18	C.C. 421/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Vs Vanitha	
19	C.C. 687/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Satheesha	
20	C.C. 837/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Naveenkumar	
21	C.C. 1072/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Nagaraju K.S	
22	C.C. 1076/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Ravikiran	
23	C.C. 1280/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Boregowda V.B Vs Gangadharaiah	Chandre Gowda
24	C.C. 1354/2017 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Ramesh	
25	C.C. 485/2018 (APPEARANCE OF ACCUSED)	19-01-2021	K.R. Hemanth Kumar Vs Jayaramu K.V.	Dhanalakshmi .D.
26	C.C. 592/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Wazir Khan son of late Syed Rahim Vs Amrulla Khan S/o Aman Ulla Khan	Chikkegowda. C
27	CrI.Misc. 180/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Hemalatha Vs Mahesha	Harish H.G

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28	C.C. 783/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Narasimhamurthy Vs K.M. Satheesh Rao	B.R. Rangaswamy
29	C.C. 786/2018 (APPEARANCE OF ACCUSED)	19-01-2021	H.Thimmarayappa Vs Ananda Kumar M	Fayaz Sab
30	C.C. 837/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Hanumantharaju	A.P.P
31	C.C. 1083/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Hareesh	APP
32	C.C. 1309/2018 (APPEARANCE OF ACCUSED)	19-01-2021	AnuHemanth Vs Mahesh.N.R.	Chandre Gowda
33	C.C. 1328/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Abdul Masthak.P.K.	Kunigal PS
34	CrI.Misc. 355/2018 (APPEARANCE OF ACCUSED)	19-01-2021	B.R Hema Vs B.T. Raju	M.Guddappa
35	C.C. 1416/2018 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Dayanand Bhat	A.P.P
36	C.C. 82/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Rizwan Pasha Vs Jagadeesha S G	Shivaprasad G.P
37	C.C. 272/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Umashankar Vs Giridhara K S	M.R. Natesh kumar
38	C.C. 274/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Anuhemanth Vs N R Mahesh	Chandre Gowda
39	C.C. 340/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Chikkarangegowda Vs Manjunatha K M	Shivaprasad G.P
40	C.C. 385/2019 (APPEARANCE OF ACCUSED)	19-01-2021	A R Rajkumar Vs K Mohan	Lingaraju V.G
41	C.C. 414/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Shivaprakash	A.P.P
42	C.C. 452/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Prasad L M	A.P.P

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43	C.C. 518/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Yaseen Ulla Khan Vs Nadeem Ulla	Shankar T.M
44	C.C. 542/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Gangadhara G	A.P.P
45	C.C. 648/2019 (APPEARANCE OF ACCUSED)	19-01-2021	K C Somashekara Vs Maniraju	G.S. Narayana
46	C.C. 725/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Chandrakanth C B	A.P.P
47	C.C. 822/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Prajwal B M	A.P.P
48	C.C. 827/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Venkatesh G	A.P.P
49	C.C. 833/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Akash	A.P.P
50	C.C. 834/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Sayyed Mushraf Aliyas Sayyed Mustaq	A.P.P
51	C.C. 836/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Spoorthi Finance Corporation Vs Lakshmidevi H B	B.R. Rangaswamy
52	C.C. 840/2019 (APPEARANCE OF ACCUSED)	19-01-2021	karnataka Gramin Bank Vs S N Shekar	Lakshman Shetty
53	C.C. 860/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Padmanabha G V	A.P.P
54	C.C. 1000/2019 (APPEARANCE OF ACCUSED)	19-01-2021	K N Byrappa Vs Ranganth K M	M.Guddappa
55	C.C. 1005/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Ravi	A.P.P
56	C.C. 1074/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Bharath K G	A.P.P

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57	C.C. 1090/2019 (APPEARANCE OF ACCUSED)	19-01-2021	G V Mahuli Vs Venkatesh	Mumtaz Ahamed
58	C.C. 1180/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Swamy aliyas Murugesh Gowda	A.P.P
59	C.C. 1181/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Srinivas K G	A.P.P
60	C.C. 1185/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Keshavamurthy Vs A G Rajesh	Doddaiah K.H
61	C.C. 1460/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Mylaraiah aliyas Mylarshetty	A.P.P
62	C.C. 1477/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Kalasegowda K C Vs K B Krishnamurthy	N.R. Rajashekar
63	C.C. 1478/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Yoganarasimhaiah N Vs K S Lokesh	G.S. Narayana
64	C.C. 1481/2019 (APPEARANCE OF ACCUSED)	19-01-2021	Naveen Kumar Vs Venkatesh	Lakshman Shetty
65	C.C. 32/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Ravi B Vs Suresh K V	Rajesh G.A.
66	C.C. 36/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Sathisha Mik	A.P.P
67	C.C. 37/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Sampangiramaiah	A.P.P
68	C.C. 127/2020 (APPEARANCE OF ACCUSED)	19-01-2021	DLS Fill and Fly Vs S.N Shekar	Aravinda H.S.
69	C.C. 135/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Nandish D Vs Arunkumar	Shankar T.M
70	C.C. 191/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Nanjegowda Vs Krishnappa	Prathapu K S
71	C.C. 471/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Shivanna R	A.P.P

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72	C.C. 472/2020 (APPEARANCE OF ACCUSED)	19-01-2021	Kunigal Police Station Vs Manjunatha T	A.P.P
73	C.C. 1080/2017 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Vinya R.K	
74	C.C. 1203/2017 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Ravikumar	
75	C.C. 484/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Lakshmana Vs Dr. N.T. Murali	N. Suresh
76	C.C. 998/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Krishna Bhat	A.P.P
77	C.C. 1085/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Mohammad Yasin	APP
78	C.C. 1117/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Ravi B.N Vs Ramakrishna	Nizam Pasha
79	C.C. 1189/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Kuntaiah.K.C.	APP
80	C.C. 1305/2018 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Chandrashekar Vs K.G. Shivaprasad	Lakshmana
81	C.C. 51/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Murthy K M Vs Vijay	Ranganatha J
82	C.C. 403/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Rudragowda R aliyas Akash	APP
83	C.C. 413/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Bhojaraja Aliyas Hanumanthaiah	A.P.P
84	C.C. 719/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Shivaraj	A.P.P
85	C.C. 1020/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Hucheeraiah	A.P.P
86	C.C. 1117/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Nanda K	A.P.P

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87	C.C. 1267/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Channappa	APP
88	C.C. 1268/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Manjunatha	APP
89	C.C. 1276/2019 (FRAMING OF CHARGE OR PLEA)	19-01-2021	Kunigal Police Station Vs Bettaswamy	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
AMENDMENT				
1	O.S. 362/2010 (SUMMONS)		D.T. Srinivasa Vs Thimmamma	
SS TO DEFT. BY RPAD				
2	O.S. 302/2020 (SUMMONS)		Ramaiah Vs Mudlaiah	A.R.Rangaswamy
WRITTEN STATEMENT				
3	O.S. 128/2008 (SUMMONS)		GIRIGOWDA Vs JAYAMMA	K.N. RAMACHANDRAIAH
4	O.S. 306/2011 (NOTICE)		RATHNAMMA Vs THIBBAMMA	NATESH KUMARA K.N. SIDDEGOWDA
5	O.S. 338/2020 (NOTICE) IA/1/2020		Mayamma Vs Thibbaiah	L.V.VIJAYAKUMAR B.R. Rangaswamy
6	O.S. 202/2019 (HEARING) IA/1/2019 IA/2/2019		Mayanna Vs Gangoji Rao	K V Yalakkappa
7	O.S. 286/2011 (A.D.R.)		GOWDAIAH Vs THIMMAMMA	B.K. RANGASWAMY C.CHANDRAGOWDA
8	O.S. 134/2019 (A.D.R.) IA/1/2019		Mohammed Anwer Vs Abdul Kaleel	Shankar T.M
CROSS EXAMINATION OF PW				
9	O.S. 346/2011 (EVIDENCE)		MOHAMMED GHOUSE Vs RAJU aliyas RAJA	K.L. LOKESH NATESH KUMARA
PLNTF EVIDENCE				
10	O.S. 210/2011 (EVIDENCE)		RAMACHANDRAIAH Vs PUTTASIDAMMA	G. R. BETTASWAMY GOWDA B R RANGASWAMY
11	O.S. 300/2019 (EVIDENCE)		S A Tarun Vs C Prakash	Abdul Kareem Parvez
12	O.S. 6/2016 (ARGUMENTS) IA/1/2016		Shivaramaiah Vs Lakshmi	B.R. Rangaswamy
FURTHER ARGUMENTS				

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13	O.S. 332/2009 (ARGUMENTS)		CHOWDAMMA Vs NINGAPPA	A.R. RANGASWAMY NARASIMHAI AH
HEARING ON IA				
14	O.S. 332/2019 (ARGUMENTS) IA/1/2019		Sharadamma Vs Shyamala	C L vasanth kumar
15	O.S. 232/2019 (ORDERS) IA/1/2019		V Shyamala Vs Sharadamma	G.R. Kalpana

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<u>02.45 PM to 05.45PM</u>				
PAPER PUBLICATION				
1	CrI.Misc. 218/2020 (SUMMONS)		B H Sathish Kumar Vs The Tahasildar	Yogish H.B
2	C.C. 606/2011 (EVIDENCE)		HULIYURDURGA POLICE Vs RAJU GOWDA	
3	C.C. 1238/2012 (EVIDENCE)		AMRUTHUR Vs K M SOMAIAHA	
4	C.C. 1516/2012 (EVIDENCE)		HULIYURDURGA PS Vs GIRISHA	
5	C.C. 296/2013 (EVIDENCE)		HULIYURDURGA POLICE Vs KRISHNA ALIAS KRISHNAPPA	
6	C.C. 736/2013 (EVIDENCE)		H.D.P.S. Vs RAJU	K.N.R
7	C.C. 935/2014 (EVIDENCE)		AMRUTHUR PS Vs SHIVARAMA AND OTHERS	
8	C.C. 115/2015 (EVIDENCE)		HDPS Vs RAMACHANDRA	
9	C.C. 58/2019 (EVIDENCE)		Amruthur Police Station Vs Chethan Kumar	A.P.P
10	C.C. 1077/2013 (ARGUMENTS)		KUNNEGOWDA Vs K. B. NAGARAJA	S.R.R N.A
11	C.C. 678/2017 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station Vs Yogesh H.C	
12	C.C. 824/2017 (FRAMING OF CHARGE OR PLEA)		Huliyurdurga Police Station Vs Umesh	
13	C.C. 1102/2017 (FRAMING OF CHARGE OR PLEA)		H.R. Siddalingaswamy Vs Jayasheela	Yogish H.B
14	C.C. 463/2014 (ACCUSED STATEMENT u/s 313 CrPC)		AMRUTUR PS Vs SHIVAMMA	

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15	C.C. 264/2016 (ACCUSED STATEMENT u/s 313 CrPC)		Amruthur PS Vs Bettaiah	
Cases listed below are adjourned due to Covid 19				
16	CrI.Misc. 304/2019 (NOTICE)	29-12-2020	P S Siddaiah Vs The Tahasildar	Abdul Raof
17	CrI.Misc. 305/2019 (NOTICE)	29-12-2020	P S Siddaiah Vs The Tahasildar	Abdul Raof
18	P.C.R. 90/2020 (HEARING)	29-12-2020	Rathnamma N G Vs Varadaraju H V	N. Suresh
19	P.C.R. 139/2020 (HEARING)	29-12-2020	Ramakrishna Vs Ranganatha K M	Doddaiah K.H
20	C.C. 15/2018 (A.D.R.)	29-12-2020	H. Lakshmi Vs Chandrappa R.V	M.A. Chandraiah
21	C.C. 451/2020 (A.D.R.)	29-12-2020	Ramachandraiah Vs Prassanna	Shivanna
22	C.C. 550/2016 (EVIDENCE)	29-12-2020	Huliyurdurga Police Vs Nagesh	
23	C.C. 344/2017 (EVIDENCE)	29-12-2020	Kumaraswamy B.R. Vs Bhagya T	Rajesh G.A.
24	C.C. 923/2017 (EVIDENCE)	29-12-2020	Naveen H.S Vs Vasu	M.Guddappa
25	C.C. 1268/2017 (EVIDENCE)	29-12-2020	U. K Siddegowda Vs Shyamala	Nisar Ahamed
26	C.C. 749/2018 (EVIDENCE)	29-12-2020	Huliyurdurga Police Station Vs Sujatha H.B	A.P.P
27	C.C. 1200/2016 (APPEARANCE OF ACCUSED)	29-12-2020	HDPS Vs Srinivasa	
28	C.C. 775/2018 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Jagadeesha S.S	A.P.P

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29	C.C. 817/2018 (APPEARANCE OF ACCUSED)	29-12-2020	Huliyurdurga Police Station Vs Nagaraju L.B	A.P.P
30	C.C. 957/2018 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Abhishek alias Abhi	A.P.P
31	C.C. 1125/2018 (APPEARANCE OF ACCUSED)	29-12-2020	The Labour Inspector Vs Puttaswamy	A.P.P
32	CrI.Misc. 333/2018 (APPEARANCE OF ACCUSED)	29-12-2020	Girigamma Vs Singrigowda	M.Guddappa
33	C.C. 24/2019 (APPEARANCE OF ACCUSED)	29-12-2020	H V Nagaraj Vs Ravi Chandra	C L vasanth kumar
34	C.C. 90/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Srinivasa Vs Sheik Ibrahim	Leelavathamma
35	C.C. 110/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Huliyurdurga Police Station Vs Hanumappa	A.P.P
36	C.C. 297/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Shankariah Vs Ajaya Kumar A V	Dhanalakshmi
37	C.C. 434/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Huliyurdurga Police Station Vs Vijay N	A.P.P
38	C.C. 536/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Rajasha J C Vs A C Cheluvaraju	Chandre Gowda
39	C.C. 680/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Bettaswamy Vs Channewgoda	G.R. Kalpana
40	C.C. 683/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Ramakrishna Vs P C Sathish	B.R. Rangaswamy
41	C.C. 687/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Vijl	A.P.P
42	C.C. 1042/2019 (APPEARANCE OF ACCUSED)	29-12-2020	Huliyurdurga Police Station Vs Mayanna	A.P.P
43	C.C. 50/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Kempamma	A.P.P

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44	C.C. 51/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Karthik A S	A.P.P
45	C.C. 112/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Madhu B R	A.P.P
46	C.C. 113/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Kumara N	A.P.P
47	C.C. 224/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Krishna Murthy Vs Dharmendra Kumar Meena	Manjunatha
48	C.C. 342/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Huliyurdurga Police Station Vs Ravichandra K	A.P.P
49	C.C. 350/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Shiva N	A.P.P
50	C.C. 353/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Raghu N S	A.P.P
51	C.C. 354/2020 (APPEARANCE OF ACCUSED)	29-12-2020	Amruthur Police Station Vs Harisha T G	A.P.P
52	CrI.Misc. 70/2020 (FIRST HEARING) IA/1/2020	29-12-2020	Prabhavathi M G Vs Suresh Y S	Nisar Ahamed
53	CrI.Misc. 133/2020 (FIRST HEARING)	29-12-2020	Kavitha Vs G H Manjunatha	G.R. Kalpana
54	C.C. 630/2017 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Channappa	
55	C.C. 18/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Afzal Pasha Vs Harapasasad	Abdul Rehaman
56	C.C. 317/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Y.C.Shantharaju Vs Nagaraj C.Jambagi	Shivaprasad G.P
57	C.C. 1040/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Santhosh	A.P.P
58	C.C. 1058/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Balakrishna P.N. Vs Janardhana P.K.	Harish H.G

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59	C.C. 1139/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Chandpasha	APP
60	C.C. 1141/2018 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Mohankumar.Y.N. alias Mohan	APP
61	C.C. 40/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Huliyurdurga Police Station Vs Dasanna	A.P.P
62	C.C. 395/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Shivanna	A.P.P
63	C.C. 796/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Kamamma	A.P.P
64	C.C. 850/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Amruthur Police Station Vs Kariyappa	A.P.P
65	C.C. 922/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Huliyurdurga Police Station Vs Gowrisha K	A.P.P
66	C.C. 1040/2019 (FRAMING OF CHARGE OR PLEA)	29-12-2020	Huliyurdurga Police Station Vs Chandrasahsa	A.P.P
67	C.C. 475/2015 (EVIDENCE)	29-12-2020	Jayaramaiah Vs U.N. Girish	N.Suresh
68	C.C. 464/2016 (EVIDENCE)	29-12-2020	H.R.Rajesh Vs H.R.Rajesh	
69	C.C. 1270/2016 (EVIDENCE)	29-12-2020	HDPS Vs Shmannay Y.H	
70	C.C. 349/2018 (EVIDENCE)	29-12-2020	Venkateshaiah S.H Vs C.G. Ramakrishnaiah	Yogish H.B
71	P.C.R. 355/2018 (COGNIZANCE)	29-12-2020	Hanumegowda H. Vs B.V.Kumara	Chandre Gowda
72	P.C.R. 74/2019 (COGNIZANCE)	29-12-2020	N C Dhananjaya Vs Papanna B K	Rajesh G.A.
73	P.C.R. 45/2020 (COGNIZANCE)	29-12-2020	A S Girish gowda Vs Satish P C	Ramesh K.H.

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 27-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	P.C.R. 59/2020 (COGNIZANCE)	29-12-2020	Kumar S C Vs Nagaraju	B.R. Rangaswamy
